

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original application No.90 of 2015 (SZ)

IN THE MATTER OF:

The Zion Nagar Plot Owners Welfare
Association

... Applicants(s)

Versus

The Tamil Nadu, Pollution Control Board,
Chennai and others.

... Respondent(s)

WITH

Nandivaram Radha Nagar,
Residents Welfare Association

... Applicants(s)

The Member Secretary,
Tamil Nadu Pollution Control Board,
Chennai and others

... Respondent(s)

STATUS REPORT FILED BY N.GUDUVANCHERI TOWN
PANCHAYAT

I, Thiru.M.Venkatesh, presently discharging my duties as Executive Officer of the Nandhivaram Guduvancheri Town Panchayat, Chengalpet District, submit this status report as follows:

The Nandhivaram-Guduvanchery Town Panchayat is located in an extent of 8.5 Sq.km with a population of about 44098 as per Census 2011. The Nandhivaram-Guduvanchery Town Panchayat generates of about 13 T/day of Municipal Solid Wastes from its 18 wards.

Municipal solid wastes generated from the said town panchayat area were collected through door to door mechanism utilizing Tata Ace vehicles-14 Nos., Tractors-2 Nos., Tricycle-2 Nos., Lorry -2 Nos., Battery operated vehicle-3 Nos.

The collected wastes were transferred to the transfer station located along with the Micro Composting facility located at SF No.375/1 etc, Kanniyappa Nagar, Nandivaram Village, Chengalpattu Taluk and District in an extent of area of 1 Acre and the solid waste are segregated and disposed.

The wet waste of about 7 T/day is composted in the said Micro Composting facility located at SF No.375/1 etc, Kanniyappa Nagar, Nandivaram Village, Chengalpattu Taluk and District in an extent of area of 1 Acre. The Nandhivaram-Guduvanchery Town Panchayat has obtained authorization under Solid Waste Management Rules, 2016 from the Board vide proceedings dated 09.04.2019 valid up to 31.03.2020 which is extended up to 30.09.2020 for processing of 7 T/day of wet waste in the said composting facility. The dry waste is segregated and the plastic waste, clothes, rubber etc are disposed through authorized recyclers.

Earlier, the Nandhivaram-Guduvanchery Town Panchayat has dumped the solid wastes generated from its municipal area at Radha Nagar and Zion Nagar which are located on southern side to the Nandhivaram Lake. Hence, the Zion Nagar Plot Owners Welfare Association has filed an application before the Hon'ble NGT (SZ) vide OA No. 90 of 2015 and similarly the Nandhivaram Radha Nagar Residents Welfare Association has filed an application before the Hon'ble NGT (SZ), Chennai vide OA No.104 of 2016 against the dumping and burning of municipal solid wastes in the Nandhivaram Lake adjacent to Zion Nagar & Radha Nagar.

Subsequently, the said town panchayat has cleared the wastes dumped at the said locations and also has stopped dumping of fresh solid wastes based on the Hon'ble NGT (SZ) Order dated 06.05.2016.

Further, the Hon'ble National Green Tribunal (SZ), Chennai in its order dated 04.02.2020 in O.A.No. 90 of 2015 filed by Zion Nagar Plot Owners Welfare Association and Application No.104 of 2016 has constituted a joint committee comprising of the District Collector, Chengalpattu, Tamil Nadu Pollution Control Board and Public Works

Department & Water Resources Organization and has directed “to inspect the area in question and submit a report showing the present status along with the extent of legacy waste kept undisposed of and what is the action plan for removal of the garbage by the local authority and what is the action taken by the Pollution Control Board for non-implementation of the Solid Waste Management Rules,2016 in that area and what happened to the alternate acquisition of land for providing alternate dumping and Solid Waste Management Plant at Keerapakkam village and what is the status of the proposed micro compost units by the local authority for this purpose and if there is any violation what is the action taken including imposition of environmental compensation against the violators and whether any effective steps have been taken by the Public Works Department & Water Resources Organization to prevent further dumping of garbage in that area as directed by this Tribunal and how effectively that was prevented by them. If not what further action needs to be taken to prevent the same and submit the report to this Tribunal within a period of two months by email at ngtszfilling@gmail.com”

In due compliance of the Hon'ble NGT(SZ) order, the joint committee has inspected the said areas in question and a joint committee report was submitted before the Hon'ble National Green Tribunal (South Zone)

Subsequently, the Hon'ble NGT(SZ) in its order dated 28.01.2021 in OA No 90 of 2015 & OA No. 104 of 2016 has issued direction as inter alia that

“In the mean time, we request the Chairman of the Tamil Nadu State Level Monitoring Committee, appointed by the Principal Bench of National Green Tribunal in OA No. 606 of 2018 also to look into the issue and submit the status report of the implementation of the Solid Waste Management Rules, 2016 in these locations before the next hearing date”

and the Hon'ble NGT(SZ) has directed to submit their respective reports on or before 06.08.2021 by e-filing

Meanwhile, the said areas in question were inspected on 19.12.2020 and 17.02.2021 by the TNPCB officials and it was noticed that no dumping of fresh solid waste was noticed at the areas in question and no legacy waste was found in the said areas. The PWD

along with local body has provided wired fence to prevent the dumping of solid wastes.

Also, it is submitted that during the inspection of the Micro Composting facility located at SF No.375/1 etc, Kanniyappa Nagar, Nandivaram Village, Chengalpattu Taluk and District on 19.12.2020 and 17.02.2021, it was noticed that the said local body has found dumped the solid waste within the composting facility premises.

It is submitted that Nandivaram Guduvancheri Town Panchayat is located on GST Road (NH45) nearby Chennai Metropolitan City. There are no dumping yard to this Town Panchayat for an exclusive activation of the solid waste management, past several years.

I further submitted that the garbages under solid waste management scheme, collected by the sanitary workers and NGOs were taken to the 18th ward Resource and Recovery Park, located in Vallalar Nagar (SF.No. 375/2-7, 376/A1, 403-B1-4, 421/B1-4, 448/A1, 404/4, 5 total extent is 1.40 acres) for segregation process from 15.09.2015 and till date. The legacy wastes were took away to Kolathur Village for dumping after segregation of wastes.

Meanwhile, The District Collector of Kancheepuram District (Now Chengalpattu District) has passed orders in ROC No. 1210/2015/TP3 Dated 18.03.2016 and Proceedings the District Collector of Kancheepuram District in ROC No.33991/2011/B1 Dated 08.08.2016 (Order relating to allotment of land in Keerapakkam Village for dumping of garbages) the allotment of land in Keerapakkam Village (S.No.99) for the purpose of dumpsite to Nandivaram Guduvancheri Town Panchayat and 7 Town Panchayat in this District around Keerapakkam Village area.

As per Bio mining quantity calculation survey (Contour Survey) made by the concerned authority, it has found 5983.81m³ existing garbages were stored in RR park. If the existing garbages will be cleaned and transported from there to Kolathur or any other place, it will take more than 20 days of time. Hence the Hon'ble NGT may kindly be given permission to clean the said garbages from there.

There are two NGOs are working in SWM Scheme

1) Dreamway Utility and development services private limited Guduvancheri &

2) Green City Social Service Society, Guduvancheri

SI No	Works details / Vehicles details	Dreamway Utility and development services private limited Guduvancheri	Green City Social Service Society, Guduvancheri
1	Providing SWM Service in wards	1 to 12 wards	13 to 18
2	Vehicles	13 Nos of Tata Ace for primary collection and 2 Mini lorries for secondary collection and transportation to kolathur	5 Nos of Tata Ace and 2 Nos of Tricycle for primary collections
3	Collection process	Municipal solid wastes generated from the said town panchayat area were collected through door to door mechanism utilizing by above vehicles.	Municipal solid wastes generated from the said town panchayat area were collected through door to door mechanism utilizing by above vehicles.
4	Collection of garbages perday in TPD	One Tata ace collected nearly 350 Kgs of segregated garbages by door to door process. Totally 5500 Kgs. are collected in which 2800 Kgs of Oraganic Waste and 2700 Kgs bio degradable waste	One Tata ace collected nearly 450 Kgs of segregated garbages by door to door process. Totally 5850 Kgs. are collected in which 3000 Kgs of Oraganic Waste and 2850 Kgs bio degradable waste

5	Total Workers	55 sweepers 5 manure producers 6 supervisors	27 sweepers 4 supervisors
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Infrastructure facilities will be created within 6 months in Keerapakkam Village area to implement Solid Waste Management Rules 2016 as per the direction of the Hon'ble National Green Tribunal (SZ).

It is therefore prayed that this Hon'ble Tribunal may be pleased to record this Status and pass such further other orders deem so fit the case and thus render justice

Dated at Chennai on this the 5th day of August, 2021


Executive Officer
Nandivaram Guduvancherry
Town Panchayat